

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

44. C.P.(IB)-2748(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.02.2020**

NAME OF THE PARTIES:- Bhagwati Trading Company

V/s

Darshan Developers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner is present. No representation for the respondent.

Counsel for the petitioner stated that the settlement talks are going on between the parties and seeks time to file consent terms. Time granted.

List this matter on 12.03.2020 for filing consent terms.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/